

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4795  
(To be answered on the 15<sup>th</sup> December 2016)

SCRAPPING OF 5/20 RULE

4795. SHRI ANURAG SINGH THAKUR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the scrapping of the 5/20 rule and replacing it with 0/20 in the new civil aviation policy has led to more airlines venturing on foreign routes;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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(a) to (d): No madam. At present no new Indian carrier has applied for permission to operate on international routes. However, the change in eligibility requirement from 5/20 to 0/20 in the National Civil Aviation Policy 2016 will give opportunity to new airlines to operate on international sector.

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